

MEGHALAYA LEGISLATIVE ASSEMBLY

BULLETIN PART – I

WINTER SESSION FRIDAY, 8th DECEMBER, 2017

The House met at 10 a.m. with the Hon'ble Speaker in the Chair, and sat till 12.10 p.m.
The day was allotted for Government Business.

1. National Anthem was played.
2. The Hon'ble Speaker announced the Report of the Business Advisory Committee under Rule 230 of the Rules of Procedure and Conduct of Business.
3. Shri Martin M. Danggo, Minister in-charge Parliamentary Affairs moved "That this House agrees to the allocation of time proposed by the Business Advisory Committee in regard to the various items of Business for the current Session". The House agreed to the allocation of time proposed by the Business Advisory Committee.
4. The Hon'ble Speaker announced the names of Members nominated by him to the Panel of Chairmen under Rule 9 (1) of the Rules of Procedure and Conduct of Business:
 - (i) Shri Winnerson D. Sangma, MLA
 - (ii) Smti Dikkanchi D. Shira, MLA
 - (iii) Shri Phlastingwell Pangniang, MLA
 - (iv) Dr. Jemino Mawthoh, MLA
5. **Laying of Reports:**
 - (a) Dr. Mukul M. Sangma, Chief Minister in-charge Commerce and Industries laid the following Reports of the Mineral Industrial Development Corporation: -
 - (i) Forty Annual Report for the year 2010-11.
 - (ii) Forty One Annual Report for the year 2011-12.
 - (iii) Forty Two Annual Report for the year 2012-13.
 - (iv) Forty Three Annual Report for the year 2013-14.
 - (v) The 34th Annual Report for the year 2014-15.
 - (vi) The Annual Report for the year 2015-16.

6. Laying of Reports/Notification:

- (a) Prof R.C. Laloo, Deputy Chief Minister in-charge Food Civil Supplies and Consumer Affairs laid the Annual Report of the Meghalaya State Food Commission 2016 - 2017.
- (b) Dr. Mukul M. Sangma, Chief Minister in-charge Finance laid the Notification No. FEG.63/2008/152., dated. 17.10.2017 relating to The Meghalaya Treasury (Amendment) Rules, 2017.
- (c) Shri Clement Marak, Minister in-charge Forests and Environment laid the Separate Audit Report of the Comptroller and Auditor General of India on the Accounts of the Special Purpose Vehicle Society for Development of the Lafarge Umniam Mining Areas (SPVS), Shillong for the year ended, 2014.
- (d) Dr. Mukul M. Sangma, Chief Minister laid the Annual Report and Accounts of the Meghalaya State Warehousing Corporation, 2014-2015.
- (e) Dr. Mukul M. Sangma, Chief Minister in-charge Political laid the Notification No.POL.155/96/Pt/551, dated 10th July, 2017 relating to the Meghalaya Human Rights Commission (Salaries and Allowances and other Terms and Conditions of Service of the Members (Amendment) Rules, 2017.
- (f) Shri Clement Marak, Minister in-charge Social Welfare laid the Annual Report of the Meghalaya State Commission for protection of Child Rights for the year 2016-2017.
- (g) Dr. Mukul M. Sangma, Chief Minister in-charge Commerce and Industries laid the Annual Report of the Mawmluh Cherra Cement Limited for the year 2014-2015 and 2015-2016.
- (h) Prof. R.C. Laloo, Deputy Chief Minister in-charge Revenue and Disaster Management laid the Notification No.RDA.57/2014/86., dated the 25th September, 2017 relating to the Meghalaya Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Rules, 2017.
- (i) Dr. Mukul M. Sangma, Chief Minister in-charge Political laid the Notification No. POL.161/2012/pt-III/169, dated. 14th August, 2017 relating to the Meghalaya Residents Safety and Security Rules, 2017.
- (j) Shri Clement Marak, Minister in-charge Forests and Environment laid the Annual Report of the Meghalaya State Pollution Board for the year 2014-2015 and 2015-16.

7. Presentation of Supplementary Demands for Grants and Supplementary Appropriation:

Dr. Mukul M. Sangma, Chief Minister in-charge Finance presented the Supplementary Demands for Grants and Supplementary Appropriation for 2017-18.

8. Laying of Reports:

(i) Dr. Mukul M. Sangma, Chief Minister, laid the following 4th Annual Reports of: -

(a) Meghalaya Energy Corporation, Ltd. for the year 2012- 2013.

(b) Meghalaya Power Transmission Corporation, Ltd. for the year 2012-2013.

(c) Meghalaya Power Generation Corporation, Ltd. for the year 2012-2013.

(d) Meghalaya Power Distribution Corporation, Ltd. for the year 2012-2013.

9. Introduction of Bills:

(a) Dr. Mukul M. Sangma, Chief Minister in-charge Political beg leave to introduce the Meghalaya Essential Services Maintenance (Amendment) Bill, 2017. The Bill was introduced with the leave of the House.

(b) Shri Martin M. Danggo, Minister in-charge Parliamentary Affairs beg leave to introduce the Legislative Assembly of Meghalaya Members' Salaries and Allowances (Amendment) Bill, 2017. The Bill was introduced with the leave of the House.

(c) Dr. Mukul M. Sangma, Chief Minister beg leave to introduce the Meghalaya Anatomy Bill, 2017. The Bill was introduced with the leave of the House.

(d) Shri Zenith Sangma, Minister in-charge Taxation beg leave to introduce the Meghalaya Passenger and Goods Taxation Act (Amendment) Bill, 2017. The Bill was introduced with the leave of the House.

(e) Dr. Mukul M. Sangma, Chief Minister beg leave to introduce the Meghalaya Nursing Council (Amendment) Bill, 2017. The Bill was introduced with the leave of the House.

10. Obituary References:

Hon'ble Members spoke and paid rich tributes to the different personalities who have passed away - (L) Rishang Keishing, (L) Ram Singh Yadav, (L) Sanwar Lal Jat, (L) Gyan Singh Sohanpal, (L) Jomde Kena, (L) Kiyanielie Peseyie, (L) Herbert Suchiang, (L) Probin Khar Raswai, (L) Priya Ranjan Dasmunsi, (L) Santosh Mohan Dev (L) Elston Roy Kharkongor, (L) Renuka Devi Barkataki, (L) Rameshwar Dhanowar, (L) Chaudhary Akhtar Hasan, (L) Chandrasekharan Nair, (L) Mithias Tudu, (L) Manirul Islam Sarkar, (L) Madhusudan Ghose, and (L) Kiron Sahneh Rymbai. Hon'ble Members who spoke were Dr. Mukul M. Sangma, Chief Minister, Dr. Donkumar Roy, Leader of Opposition, Shri James K. Sangma, Shri Martin M. Danggo, Shri Zenith K Sangma, Shri Ardent M. Basaiawmoit, Shri Pynshngainlang Syiem and the Hon'ble Speaker. Two minutes silence was observed as a mark of respect to the departed souls.

11. Adjournment:

Since there was no more business to be transacted, the House was adjourned till Wednesday, 13th December, 2017.

*Dated Shillong,
the 8th December, 2017.*

*Commissioner & Secretary,
Meghalaya Legislative Assembly.*